

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.48 - TP 99 of 2016 (CP 48 of 2015)
With
ITEM No.49 - TP 99-A/2016(CA 153 of 2015)
ITEM No.50 - Contempt Petition/5/2021

Proceedings under Section 397-398

IN THE MATTER OF:

Nareshkumar Mangeram Mittal
V/s
Blue Orange Developers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R Dave, Ld. PCS
For the Respondent : Ex-parte

ORDER

Respondents are already Ex-parte.

We direct the Petitioner to file written submissions not more than five pages within two weeks.

The matters stand adjourned to 09.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)